

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3410  
ANSWERED ON 20.03.2025**

**AGGREGATE TECHNICAL AND COMMERCIAL LOSSES**

**3410. DR. INDRA HANG SUBBA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of percentage of the total outlay utilised under the Revamped Distribution Sector Scheme (RDSS);**
- (b) whether the scheme's aim to reduce the Aggregate Technical and Commercial losses to pan-India levels of 12-15% has been achieved; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a): Government of India, in July 2021, launched the Revamped Distribution Sector Scheme (RDSS) so as to supplement efforts of States/UTs to improve the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. The scheme aims to reduce the Aggregate Technical and Commercial (AT&C) losses to pan-India levels of 12-15% and the Average Cost of Supply and Average Revenue Realized (ACS-ARR) Gap to zero.**

**The Scheme has an outlay of Rs. 3,03,758 crore and a Gross Budgetary Support (GBS) of Rs. 97,631 crores from Government of India over a period of five years from FY 2021-22 to FY 2025-26. Till now, Projects worth Rs. 2.79 lakh crore (~92%) have been sanctioned and GBS of Rs. 26,312 crore (27%) has been released under the scheme.**

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**(b) & (c): As a result of collective effort of the Central and State/UT Governments, the Aggregate Technical and Commercial (AT&C) losses at the pan-India level have come down from 21.9% in FY 21 to 16.28% in FY 24. The State/UT wise details are attached as Annexure.**

**This reduction in losses is a result of a number of reforms and measures, including the RDSS, which are as under:**

- i. Additional borrowing space of 0.5% of Gross State Domestic Product (GSDP) is allowed to the State if the distribution utility implements performance improvement measures.**
- ii. Additional Prudential Norms for sanctioning of loans to State owned Power Utilities contingent on the evaluation of performance of Power Distribution Utilities against prescribed parameters.**
- iii. Rules for implementation of Fuel and Power Purchase Cost Adjustment (FPPCA) and cost reflective tariff have been notified for ensuring that all prudent costs for supply of electricity are passed through.**
- iv. Rules and Standard Operating Procedure issued for proper Subsidy Accounting and their timely payment.**
- v. Mandating automatic Energy Accounting and Audit.**

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**ANNEXURE REFERRED IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION  
NO. 3410 ANSWERED IN THE LOK SABHA ON 20.03.2025**

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**State-wise AT&C Loss (%)**

<b>States/ UTs</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>	<b>FY 2022-23</b>	<b>FY 2023-24</b>
<b>Andaman &amp; Nicobar Islands</b>	<b>8.89</b>	<b>19.80</b>	<b>19.77</b>	<b>20.76</b>
<b>Andhra Pradesh</b>	<b>20.42</b>	<b>10.56</b>	<b>7.74</b>	<b>12.05</b>
<b>Arunachal Pradesh</b>	<b>51.82</b>	<b>47.83</b>	<b>51.70</b>	<b>50.42</b>
<b>Assam</b>	<b>18.73</b>	<b>16.95</b>	<b>16.22</b>	<b>14.03</b>
<b>Bihar</b>	<b>34.40</b>	<b>33.94</b>	<b>23.45</b>	<b>20.32</b>
<b>Chandigarh</b>	<b>13.81</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>
<b>Chhattisgarh</b>	<b>18.05</b>	<b>18.13</b>	<b>16.14</b>	<b>15.88</b>
<b>Delhi (NDMC)</b>	<b>24.83</b>	<b>8.33</b>	<b>10.67</b>	<b>23.34</b>
<b>Goa</b>	<b>12.89</b>	<b>12.79</b>	<b>17.09</b>	<b>8.30</b>
<b>Gujarat</b>	<b>11.56</b>	<b>9.70</b>	<b>10.67</b>	<b>9.12</b>
<b>Haryana</b>	<b>17.46</b>	<b>14.06</b>	<b>12.01</b>	<b>11.30</b>
<b>Himachal Pradesh</b>	<b>14.02</b>	<b>12.90</b>	<b>10.57</b>	<b>10.98</b>
<b>Jammu &amp; Kashmir</b>	<b>59.28</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>
<b>Jharkhand</b>	<b>43.09</b>	<b>30.85</b>	<b>27.46</b>	<b>31.17</b>
<b>Karnataka</b>	<b>15.97</b>	<b>11.51</b>	<b>14.19</b>	<b>12.01</b>
<b>Kerala</b>	<b>7.83</b>	<b>8.08</b>	<b>6.87</b>	<b>8.82</b>
<b>Ladakh</b>		<b>48.29</b>	<b>38.61</b>	<b>42.46</b>
<b>Lakshadweep</b>	<b>11.63</b>	<b>NA</b>	<b>NA</b>	<b>NA</b>
<b>Madhya Pradesh</b>	<b>41.72</b>	<b>21.36</b>	<b>20.45</b>	<b>23.28</b>
<b>Maharashtra</b>	<b>27.68</b>	<b>15.21</b>	<b>16.97</b>	<b>23.85</b>
<b>Manipur</b>	<b>24.56</b>	<b>24.28</b>	<b>13.82</b>	<b>13.41</b>
<b>Meghalaya</b>	<b>23.37</b>	<b>29.75</b>	<b>17.75</b>	<b>17.51</b>
<b>Mizoram</b>	<b>29.05</b>	<b>36.45</b>	<b>26.53</b>	<b>39.19</b>
<b>Nagaland</b>	<b>47.08</b>	<b>43.26</b>	<b>47.28</b>	<b>47.11</b>
<b>Puducherry</b>	<b>20.12</b>	<b>14.20</b>	<b>21.83</b>	<b>17.75</b>
<b>Punjab</b>	<b>18.54</b>	<b>11.67</b>	<b>11.26</b>	<b>10.96</b>
<b>Rajasthan</b>	<b>26.18</b>	<b>17.49</b>	<b>15.44</b>	<b>22.08</b>
<b>Sikkim</b>	<b>98.35</b>	<b>30.77</b>	<b>36.10</b>	<b>54.60</b>
<b>Tamil Nadu</b>	<b>11.78</b>	<b>11.44</b>	<b>10.31</b>	<b>12.92</b>
<b>Telangana</b>	<b>13.33</b>	<b>10.65</b>	<b>18.65</b>	<b>19.17</b>
<b>Tripura</b>	<b>37.36</b>	<b>24.97</b>	<b>24.91</b>	<b>24.22</b>
<b>Uttar Pradesh</b>	<b>27.11</b>	<b>31.10</b>	<b>22.18</b>	<b>16.39</b>
<b>Uttarakhand</b>	<b>15.39</b>	<b>14.15</b>	<b>15.34</b>	<b>14.65</b>
<b>West Bengal</b>	<b>21.34</b>	<b>16.67</b>	<b>17.32</b>	<b>17.11</b>
<b>Private Sector</b>	<b>13.86</b>	<b>13.51</b>	<b>10.76</b>	<b>12.12</b>
<b>Grand Total</b>	<b>21.90</b>	<b>16.18</b>	<b>15.07</b>	<b>16.28</b>

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